

Assistance for Health Schemes in Punjab

1957. Shri Daljit Singh: Will the Minister of Health be pleased to state:

(a) the amount of assistance given to Punjab from the aid received from U.S.A. under the projects in 1957-58 and 1958-59; and

(b) the names of heads for which it has been given?

The Minister of Health (Shri Karmakar): (a) In 1957-58—Rs. 15,28,171.

In 1958-59—Rs. 18,75,980 (Allotted).

(b) (i) National Water Supply and Sanitation Programme (ii) Assistance to Medical Colleges and Allied Institutions and (iii) National Malaria Control/Eradication Programme.

12:02 hrs.

PAPERS LAID ON THE TABLE

REPORT OF COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES FOR 1957-58

The Deputy Minister of Home Affairs (Shrimati Alva): I beg to lay on the Table under article 338(2) of the Constitution, a copy of the Annual Report (Parts I and II) of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1957-58. [Placed in Library. See No. LT-1102/58.]

ANNUAL REPORTS OF INDIAN AIRLINES CORPORATION AND AIR INDIA INTERNATIONAL CORPORATION FOR 1957-58

The Deputy Minister of Civil Aviation (Shri Mohiuddin): I beg to lay on the Table, under sub-section (2) of section 37 of the Air Corporations Act, 1953, a copy of each of the following Reports:—

(1) Annual Report of the Indian Airlines Corporation for the year 1957-58 [Placed in Library, See No. LT-1103/58.]

(2) Annual Report of the Air India International Corporation for the year 1957-58. [Placed in Library, See No. LT-1104/58.]

12:03 hrs.

MOTION RE: INTERNATIONAL SITUATION—contd.

Mr. Speaker: The House will now take up further consideration of the following motion moved by Shri Jawaharlal Nehru on the 8th December, 1958, namely:—

“That the present International Situation and the policy of the Government of India in relation thereto, be taken into consideration.”

along with the substitute motions that had been moved.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Mr. Speaker, Sir, the debate yesterday on this motion dealt chiefly with Indo-Pakistan relations, and more particularly, with border disputes. There were many other matters also referred to undoubtedly. I should like, therefore, to say something again about these border disputes and about that agreement which is sometimes referred to as the Nehru-Noon agreement. But before I do so, I shall deal with some of the broader questions again.

The hon. Member, Shri Jaipal Singh, used language which created a good deal of confusion in my mind, and perhaps in other people's minds too. He began by saying that he was in general agreement with our policy, our foreign policy, but he did not agree with the policy of non-alignment. It was rather an odd thing to say, after saying that he agreed with our policy, that he did not agree. Then he said that yet he agreed with the Nehru policy. About this, I am not quite clear in my mind, if he was speaking seriously or was just—what is called in French—*jeu d'esprit*.

I do not know myself the various distinctions and differences between